Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl.	Category of Creditor	No. of	Amount	Amount	Contingent	Claims Not	Claims	Details in Annexure	Remarks
No.		Claims	Claimed (in Rs.)	Admitted (in Rs.)	Claims	Admitted	Under Verification		
1	Secured financial creditors belonging to any class of creditors	1	1,69,82,762.66	1,69,82,762.66	NO	NO	0	Annexure-1	
2	Unsecured financial creditors belonging to any class of creditors	0	-	-	-	-	-	-	-
3	Secured financial creditors (other than class creditors)	0	-	-	-	-	-	-	-
4	Unsecured financial creditors (other than class creditors)	0	i	-	-	-	-	-	-
5	Operational creditors (Workmen)	0	-	-	-	-	-	-	-
6	Operational creditors (Employees)	0	-	-	-	-	-	-	-
7	Operational creditors (Government Dues)	1	5,98,050	5,98,050	NO	NO	0	Annexure-7	-
8	Operational creditors (Other than Workmen, Employees and Government Dues)	12	54,17,901.93	47,55,108.93	NO	NO	6,62,793	Annexure-8	
9	Other creditors, if any (other than financial and operational creditors)	0	-	-	-	-	-	-	-
	Total	13	2,29,98,714.59	2,23,35,921.59	_		6,62,793		

